

S.No.9

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
13-03-2023 AT 10:30 AM**

**IA (IBC) 431/2023 in CP(IB) No.407/7/HDB/2019
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

ICICI Bank Ltd

...Financial Creditor

VS

MBS Impex Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA No. 431/2023

Ld. Counsel Shri. G Bhupesh for the applicant Ld. Liquidator present. This application is filed to receive the 4th Progress Report for the period ending 31.12.2022. Report submitted is taken on record, subject to hearing. Accordingly, IA No.431/2023 is allowed and disposed of.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**